

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. C.P. 154/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: SBM Realtors Private Limited

V/s.

Registrar of Companies

Appearance

For Petitioner : Adv. Dweep Joshi

For Respondent : MS. MNL, Jyotsna, AROC, Mumbai

SECTION 441 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ms. MNL, Jyotsna, AROC, Mumbai submits that she had sent the ROC report through email. However, upon enquiry it is revealed that email had been sent to the wrong email id, the correct email id is as follows: ncltmumcourt3@gmail.com. Ld. counsel for the Petitioner submits that hard copy/soft copy of the ROC report may also be provided to the Petitioner. ROC is directed to provide hard copy/soft copy of the ROC report to the Petitioner as well. List on **14.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)